

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/186(CHE)2022**

**NAME OF THE PETITIONER : IDBI Bank Limited**

**NAME OF THE RESPONDENT(S) : Vijayalakshmi R**

**UNDER SECTION : Sec 95 of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr.Imayavarambhan appears for the Applicant. None appears for the IRP/Respondent.

IRP is directed to file report and serve copy to the Respondent and file AOS. Respondent is directed to file reply within **two weeks**. Rejoinder, if any, within **a week** later.

Case is posted for hearing on **02.07.2024**.

**-SD-**

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

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**-SD-**

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**